

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 868
ANSWERED ON 04.02.2026

IMPLEMENTATION OF SCHEMES FOR UPLIFTMENT OF MINORITY COMMUNITIES

868. SHRI K RADHAKRISHNAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of schemes currently being implemented by the Government for the educational, economic and social upliftment of minority communities;
- (b) the funds allocated, released and actually utilised under these schemes during the last three years, State and year-wise;
- (c) whether the Government has assessed the impact of reduced allocations, delays in scholarships and discontinuation or merger of schemes on students and economically weaker sections belonging to minority communities and if so, the details thereof; and
- (d) the steps taken/being taken by the Government to ensure timely disbursal of scholarships, protection of constitutional rights of minorities and effective implementation of welfare schemes across the country?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) &(b):The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society. The Ministry of Minority Affairs implements following schemes for socio-economic and educational empowerment of the six (6) centrally notified minority communities viz. Buddhist, Christian, Jain, Muslim, Parsi and Sikh:

(i) Scholarship Schemes:

The Ministry of Minority Affairs has implemented the following three Scholarship schemes for the educational empowerment of the six centrally notified minority communities:

- i) Pre-Matric Scholarship Scheme;
- ii) Post Matric Scholarship Scheme; and
- iii) Merit-cum-Means based Scholarship Scheme.

The Schemes intend to provide financial assistance to the poor and meritorious students belonging to religious minority communities to enable them to pursue professional and technical courses. The Scholarship schemes, however, have not been approved for implementation beyond 2021-22.

The state-wise details of funds released under these schemes during the last three years are at **Annexure-I**.

(ii) Pradhan Mantri Jan Vikas Karyakram (PMJVK):

Pradhan Mantri Jan Vikas Karyakram" (PMJVK), a Centrally Sponsored Scheme, is one of the flagship program of the Ministry of Minority Affairs for creation of community infrastructure in the Minority Concentration Areas of the country in the sectors viz. Health, Skill Development, Education, Women Centric Projects, Drinking Water and Sanitation, Sports, Renewable energy, Tourism, Animal Husbandry and Other Community Infrastructure.

PMJVK is a demand driven scheme and State/ UT-wise allocation of funds is not made under it. However, the year-wise details of funds released to States/UTs during the last three years under PMJVK is at **Annexure II**.

(iii) Pradhan Mantri Virasat Ka Samvardhan (PMVIKAS)

The Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) is a Central Sector Scheme focusing on the socio-economic empowerment of six notified minorities through skill development; entrepreneurship among minority women; and education support for school dropouts. Being a Central Sector Scheme, funds are not allocated to States/ UTs under the PM VIKAS scheme.

Year-wise break-up of fund allocated under the PM VIKAS scheme during the last three years is as follows:

2023-24			2024-25			2025-26		
BE	RE	AE	BE	RE	AE	BE	RE	AE (till 12-01-26)
290.15	109.88	0.00	255.43	30.00	0.00	267.29	200.00	92.28
290.15	109.88	0.00	255.43	30.00	0.00	267.29	200.00	92.28

BE: Budget Estimates; RE: Budget Allocation at Revised Estimates; AE:Actual Expenditure

The implementation of the PM VIKAS scheme has been rolled out recently wherein project implementation, including training of beneficiaries, has only commenced recently, therefore identification of challenges is at a very nascent stage and shall evolve as the scheme implementation progresses.

(iv) Jiyo Parsi:

The Jiyo Parsi scheme is unique Central Sector Scheme for arresting the population decline of Parsi Community. The scheme was launched in 2013-14. The objective of the scheme is to reverse the declining trend of Parsi population by adopting a scientific protocol and structured interventions, stabilize their population and to increase the population of Parsis in India. The scheme has three components-Medical Assistance, Health of Community and Advocacy.

a) **Medical Component:** to provide financial assistance for medical treatment under standard medical protocol.

b) **Health of the Community:** To motivate Parsi Couples to have more children, financial assistance would be available to couples to take care of their dependent elderly family members and children.

c) **Advocacy:** To increase awareness and outreach among the Parsi community to reverse their population decline, publicity about the scheme is undertaken. Further, several workshops /interactions with the community are organized. Dissemination of information regarding implementation of the Jiyo Parsi Scheme is also carried out through major Parsi newspapers on a monthly basis.

The details of financial assistance under Medical and Health of Community components of the Jiyo Parsi Scheme during the last 3 years in the state of Gujarat and Maharashtra are as under:-

Sl. No.	Year	Medical Component		HoC Component			Amount released (Rs. In Cr.)
		No. of Beneficiaries	Amount released (Rs. In Cr.)	No. of Beneficiaries	No. of		
					Children Supported	Elderly Supported	
1.	2022-23	60	1.54	94	166	86	2.47
2.	2023-24	10	0.11	92	163	81	2.53
3.	2024-25	10	0.39	86	154	77	2.38

(v) National Minorities Development & Finance Corporation (NMDFC)

NMDFC implements its schemes for socio-economic development of “backward sections” among the notified minority communities by providing concessional loan for self-employment income generation ventures across the country. The schemes of NMDFC are implemented through State Channelizing Agencies (SCAs) nominated by respective State Govt./ UT Administration, Punjab Gramin Bank, Canara Bank and Union Bank.

The allocation of funds by Ministry is in terms of contribution in equity of NMDFC. The NMDFC utilizes the equity contributed by the Ministry and by respective States/UTs along with the recoveries, for on-lending to the beneficiaries through channel partners. Detail of equity contributed by the Ministry and Loan disbursed by NMDFC during last 3 years is as follows: -

(Amount in Rs. crore)

Year	Equity contributed by Ministry	Loan disbursed by NMDFC
2022-23	159.00	881.70
2023-24	61.00	765.45
2024-25	0.00	860.43

The year-wise and state-wise details of funds released and utilized by NMDFC for the last three years is at **Annexure III**.

(c) & (d): No study has been undertaken to assess the impact of discontinuation or merger of schemes on students and economically weaker sections belonging to minority communities.

National Commission for Minorities (NCM) is a statutory body under the Ministry of Minority Affairs and has been inter-alia entrusted with the responsibility to look after the implementation of safeguards for protection of constitutional rights of notified minority communities. The NCM from time-to-time issues advisories to all State / UT Governments to safeguard the rights, preserve heritage, culture & religious faith of notified minority communities.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 868 FOR ANSWER ON 04.02.2026 REGARDING 'IMPLEMENTATION OF SCHEMES FOR UPLIFTMENT OF MINORITY COMMUNITIES' ASKED BY SHRI K RADHAKRISHNAN

State/UT-wise Amount sanctioned under Pre-Matric Scholarship Scheme (2019-20 to 2021-22)					
S.No.	State/UT	Amount (In Rs. crore)			
		2019-20	2020-21	2021-22	Total
1	ANDHRA PRADESH	47.6	36.4	37.85	121.85
2	TELANGANA	60.28	56.6	61.29	178.17
3	ARUNACHAL PRADESH	0	0	0	0.00
4	ASSAM	161.16	90.97	99.98	352.11
5	BIHAR	82.43	32.97	49.19	164.59
6	CHHATTISGARH	1.64	1.35	1.34	4.33
7	GOA	0.06	0.08	0.11	0.25
8	GUJARAT	37.48	28.6	25.7	91.78
9	HARYANA	3.25	3.58	8.53	15.36
10	HIMACHAL PRADESH	0.4	0.34	0.3	1.04
11	JAMMU AND KASHMIR	129.16	96.24	77.67	303.07
12	JHARKHAND	60.9	5.17	5.7	71.77
13	KARNATAKA	100.42	99.74	110.67	310.83
14	KERALA	74.8	74.4	78.32	227.52
15	LADAKH	0	3.93	3.08	7.01
16	MADHYA PRADESH	41.54	37.93	47.53	127.00
17	MAHARASHTRA	86.66	81.65	88.89	257.20
18	MANIPUR	25.76	26.29	28.17	80.22
19	MEGHALAYA	2.51	3.97	4.42	10.90
20	MIZORAM	15.09	15.07	18.54	48.70
21	NAGALAND	18.9	24.01	28.03	70.94
22	ODISHA	2.53	2.92	4.19	9.64
23	PUNJAB	76.14	70.44	75.57	222.15
24	RAJASTHAN	53.66	46.59	55.58	155.83
25	SIKKIM	0.15	0.03	0.1	0.28
26	TAMIL NADU	78.23	76.96	86.55	241.74
27	TRIPURA	0.52	0.87	1.02	2.41
28	UTTAR PRADESH	247.14	265.24	317.32	829.70
29	UTTARAKHAND	14	7.4	10.48	31.88
30	WEST BENGAL	0.36	0.2	0.14	0.70
31	ANDAMAN AND NICOBAR	0.04	0.37	0.4	0.81
32	CHANDIGARH	0.15	0.2	0.18	0.53
33	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.07	0.03	0.04	0.14
34	DELHI	0.65	0.88	1.25	2.78
35	LAKSHADWEEP	0	0	0	0.00

36	PUDUCHERRY	0.87	1	1.04	2.91
Total		1424.56	1192.43	1329.20	3946.19

State/UT-wise Amount sanctioned under Post-Matric Scholarship Scheme (2019-20 to 2021-22)					
S.No	States/Uts	Amount (in Rs. Crore)			
		2019-20	2020-21	2021-22	Total
1	ANDHRA PRADESH	12.95	9.69	11.32	33.96
2	TELANGANA	13.90	14.63	16.8	45.33
3	ARUNACHAL PRADESH	0	0	0	0.00
4	ASSAM	32.94	24.78	51.34	109.06
5	BIHAR	30.53	18.12	9.55	58.20
6	CHHATTISGARH	1.38	1.27	1.54	4.19
7	GOA	0.15	0.21	0.27	0.63
8	GUJARAT	13.43	11.6	12.82	37.85
9	HARYANA	3.22	3.31	4.58	11.11
10	HIMACHAL PRADESH	0.26	0.24	0.29	0.79
11	JAMMU AND KASHMIR	72.51	30.38	27.47	130.36
12	JHARKHAND	8.72	2.99	3.41	15.12
13	KARNATAKA	49.90	34.24	43.98	128.12
14	KERALA	32.68	31.8	37.55	102.03
15	LADAKH	0.00	0.91	0.5	1.41
16	MADHYA PRADESH	14.47	13.6	16.13	44.20
17	MAHARASHTRA	24.23	23.02	20.97	68.22
18	MANIPUR	4.86	3.82	3.93	12.61
19	MEGHALAYA	5.06	4.88	3.63	13.57
20	MIZORAM	1.17	0.85	1.34	3.36
21	NAGALAND	4.58	4.88	5.45	14.91
22	ODISHA	1.98	1.91	2.4	6.29
23	PUNJAB	30.18	27.66	29.96	87.80
24	RAJASTHAN	20.73	19.39	21.26	61.38
25	SIKKIM	0.03	0.04	0.15	0.22
26	TAMIL NADU	25.93	24.79	29.18	79.90
27	TRIPURA	0.73	0.63	1.21	2.57
28	UTTAR PRADESH	68.20	3.37	3.85	75.42
29	UTTARAKHAND	3.43	81.22	100.24	184.89
30	WEST BENGAL	3.15	5.49	7.09	15.73
31	ANDAMAN AND NICOBAR	0.01	0.1	0.1	0.21
32	CHANDIGARH	0.06	0.05	0.05	0.16
33	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.03	0.02	0.03	0.08
34	DELHI	0.89	1.08	0.86	2.83
35	LAKSHADWEEP	0.00	0	0	0.00
36	PUDUCHERRY	0.36	0.33	0.33	1.02
Total		482.65	401.31	469.57	1353.53

**State/UT-wise Amount sanctioned under Merit cum Means based Scholarship Scheme
(2019-20 to 2021-22)**

S.No.	State/UT	Amount (In Rs. crore)			
		2019-20	2020-21	2021-22	Total
1	ANDAMAN AND NICOBAR	0.01	0.01	0.01	0.03
2	ANDHRA PRADESH	9.17	4.43	5.54	19.14
3	ARUNACHAL PRADESH		0	0	0.00
4	ASSAM	17.25	19.08	26.93	63.26
5	BIHAR	18.74	20.85	17.66	57.25
6	CHANDIGARH	0.00	0.02	0.02	0.04
7	CHHATTISGARH	1.09	1.28	1.42	3.79
8	DELHI	0.97	1.04	0.77	2.78
9	GOA	0.20	0.29	0.13	0.62
10	GUJARAT	7.17	6.47	6.54	20.18
11	HARYANA	2.12	2.04	2.71	6.87
12	HIMACHAL PRADESH	0.09	0.09	0.13	0.31
13	JAMMU AND KASHMIR	19.91	22.14	23.83	65.88
14	JHARKHAND	4.40	0.59	1.94	6.93
15	KARNATAKA	52.96	56.59	55.79	165.34
16	KERALA	71.42	80.81	89.8	242.03
17	LADAKH		0.3	0.22	0.52
18	LAKSHADWEEP	0.00	0	0	0.00
19	MADHYA PRADESH	7.28	6.53	7.3	21.11
20	MAHARASHTRA	8.50	7.14	7.74	23.38
21	MANIPUR	1.01	0.81	0.94	2.76
22	MEGHALAYA	3.32	2.63	1.51	7.46
23	MIZORAM	3.24	0.11	0.23	3.58
24	NAGALAND	3.09	3.01	3.13	9.23
25	ODISHA	1.33	1.08	1.29	3.70
26	PUDUCHERRY	0.14	0.09	0.12	0.35
27	PUNJAB	6.53	5.06	4.76	16.35
28	RAJASTHAN	8.63	8.52	7.97	25.12
29	SIKKIM	0.04	0.05	0.08	0.17
30	TAMIL NADU	14.85	13.48	17.55	45.88
31	TELANGANA	8.88	10.8	12.82	32.50
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.01	0.07	0.06	0.14
33	TRIPURA	0.20	0.28	0.24	0.72
34	UTTAR PRADESH	27.05	1.44	32.1	60.59
35	UTTARAKHAND	1.26	26.19	1.69	29.14
36	WEST BENGAL	14.77	14.54	19.9	49.21
Total		315.62	317.84	352.91	986.37

Annexure II**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 868 FOR ANSWER ON 04.02.2026 REGARDING 'IMPLEMENTATION OF SCHEMES FOR UPLIFTMENT OF MINORITY COMMUNITIES' ASKED BY SHRI K RADHAKRISHNAN****Year-wise details of funds released to States/UTs during the last three year under PMJVK**

Sl. No	Name of States/ UTs	2022-23 (Rs. in Lakh)	2023-24 (Rs. in Lakh)	2024-25 (Rs. in Lakh)
1.	Assam	–	–	12900.00
2.	Arunachal Pradesh	–	–	7300.00
3.	Andaman & Nicobar Island	–	875.00	–
4.	Himachal Pradesh	–	–	500.00
5.	Karnataka	–	2333.75	10200.00
6.	Ladakh	–	306.00	1292.00
7.	Manipur	–	1875.00	5000.00
8.	Mizoram	–	1000.00	6319.00
9.	Maharashtra	–	–	2000.00
10	Nagaland	–	–	5600.00
11	Punjab	10457.7	–	–
12	Rajasthan	–	–	2350.00
13	Sikkim	–	2625.00	12373.00
14	Tripura	–	–	1750.00
15	Tamil Nadu	–	–	7013.00
16	Uttar Pradesh	–	3500.00	0
17	Uttarakhand	–	1896.00	9900.00

Annexure III**ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 868 FOR ANSWER ON 04.02.2026 REGARDING 'IMPLEMENTATION OF SCHEMES FOR UPLIFTMENT OF MINORITY COMMUNITIES' ASKED BY SHRI K RADHAKRISHNAN**

The year-wise and state-wise details of funds released and utilized by NMDFC for the last three years are as below:

Amount in Rs Crore.

Year State and UTs	Funds Released and Utilized			
	2022-23	2023-24	2024-25	2025-26
Andaman & Nicobar	0.00	0.02	-	-
Andhra Pradesh	5.10	1.54	1.88	1.19
Arunachal Pradesh	-	-	1.90	0.08
Assam	0.59	-	0.08	0.45
Bihar	0.04	0.14	0.10	0.04
Canara Bank	25.00	10.00	10.00	-
Chandigarh	0.10	0.10	-	0.03
Chhattisgarh	-	-	0.03	0.05
Delhi	0.25	-	-	-
Goa	1.04	0.08	0.22	0.14
Gujarat	1.21	0.08	0.11	0.37
Haryana	8.80	2.66	5.71	3.90
Himachal Pradesh	15.00	12.84	8.46	7.76
Jammu & Kashmir	62.78	28.30	29.26	11.75
Jharkhand	1.60	1.80	-	0.14
Karnataka	1.85	1.59	1.74	0.60
Kerala	333.32	318.77	323.67	252.01
Ladakh	-	-	1.00	4.18
Lakshadweep	0.03	-	-	-
Madhya Pradesh	0.00	-	0.02	0.05
Maharashtra	12.03	19.00	45.12	15.52
Manipur	0.03	-	-	-
Meghalaya	0.03	-	0.01	0.55
Mizoram	3.05	2.12	1.70	2.50
Nagaland	0.03	-	-	-
Odisha	0.02	-	0.04	0.02
Puducherry	-	0.02	-	-
Punjab	0.85	1.14	9.44	7.36
Punjab Gramin Bank	-	-	2.00	4.19
Rajasthan	5.16	1.05	4.45	0.13
Sikkim	-	-	0.20	-
Tamil Nadu	56.77	57.04	77.02	68.53
Telangana	6.08	0.22	0.04	0.59

Tripura	0.01	-	0.03	0.60
Uttar Pradesh	1.30	1.35	1.36	0.45
Uttarakhand	0.16	0.35	0.02	0.12
West Bengal	364.47	315.25	344.83	390.01